## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1469
ANSWERED ON:03.08.2010
SUBSIDISED ITEMS
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## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of subsidised items being currently distributed to the poor across the country;
- (b) whether the Government is considering to expand the basket of subsidised items to the poor;
- (c) if so, the number of items likely to be included in addition to those being presently distributed;
- (d) whether any suggestions/recommendations have been received in this regard; and
- (e) if so, the details thereof and the reaction of the Government thereto?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION(PROF. K.V. THOMAS)

(a) to (e): Government is implementing Targeted Public Distribution System (TPDS), which focuses on the poor and is operated under joint responsibility of Central and the State/UT Governments. Foodgrains (rice, wheat, & coarse grains) and sugar are allocated to all States & Union Territory Governments for distribution to ration card holders at subsidized prices through Fair Price Shops and subsidized Kerosene oil (SKO) through Kerosene dealers.

There is no proposal to make allocation of commodities other than foodgrains, sugar and Kerosene oil for distribution under TPDS.

In addition to the commodities allocated by Central Government under TPDS, State/UT Governments have been advised to allow FPS licensees to enlarge basket of commodities by allowing sale of non-PDS items of daily use as per local requirements in order to make the fair price shops economically viable. The non-PDS commodities being sold by some State/UT Governments include pulses, iodized salt, edible oils, chillies.